

Shri Hem Barua: Would you not congratulate Members who come prepared and put very specific and nice questions and very studious questions and all that? Or would you congratulate Ministers who do not come prepared to the House and who throw rubbish on Members....

Mr. Speaker: Order, order. There ought to be a limit to that. I object to that word.

An Hon. Member: Expunge it.

Mr. Speaker: I must congratulate the Members who come prepared, but sometimes, they are over-prepared and cause much worry and anxiety and unnecessary trouble to the House.

Shri Hem Barua: If the House thinks like that, I am sorry. But the Members do not want to create that unnecessary atmosphere.

12.37 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER COMPANIES ACT

The Minister of Planning (Shri B. R. Bhagat): I beg to lay on the Table a copy of Notification No. GSR, 853 dated the 13th June, 1964, under sub-section (3) of section 620A of the Companies Act, 1956. [Placed in Library. See No. LT-3035/64].

MEMORANDUM AND ARTICLE OF ASSOCIATION OF JANPATH HOTELS LTD.

NOTIFICATION UNDER REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT

The Minister of Works and Housing (Shri Mehr Chand Khanna): I beg to lay on the Table a copy each of the following papers:—

- (i) Memorandum and Articles of Association of the Janpath Hotels Limited. [Placed in Library. See No. LT-3036/64].

- (ii) (a) Notification No. SRO. 2519 dated the 3rd August, 1957, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immovable Property Act, 1952.

- (b) Statement explaining the reasons for delay in laying the above Notification. [Placed in Library. See No. LT-3037/64].

DELHI DEVELOPMENT AUTHORITY (PREPARATION OF ANNUAL ACCOUNTS) RULES

CERTIFIED ACCOUNTS OF DELHI DEVELOPMENT AUTHORITY TOGETHER WITH AUDIT REPORT THEREON.

The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra): On behalf of Dr. Sushila Nayar, I beg to lay on the Table a copy each of the following papers:—

- (i) The Delhi Development Authority (Preparation of Annual Accounts) Rules, 1964, published in Notification No. GSR. 917 dated the 19th June, 1964, under section 58 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-3038/64].
- (ii) Certified Accounts of the Delhi Development Authority for the year 1962-63 together with the Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-3039/64].

ANNUAL REPORT OF PERMANENT INDUS COMMISSION

Shri Shyam Dhar Misra: On behalf of Dr. K. L. Rao, I beg to lay on the Table a copy of Annual Report of the Permanent Indus Commission for the year ended 31st March, 1964. [Placed in Library. See No. LT-3040/64].